

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
M.A. NO. 36/2025
IN
ORIGINAL APPLICATION NO. 804/2024**

IN THE MATTER OF:

Praveen Kumar Gupta

...Applicant

Vs

Govt. of NCT of Delhi & Ors.

...Respondents

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(JYOTI MENDIRATTA)

Advocate for the GNCT of Delhi

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...Respondents

**COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO. 1-
DEPARTMENT OF ENVIRONMENT, GNCTD & RESPONDENT NO. 2-
DISTRICT MAGISTRATE, (NORTH WEST), DELHI**

MOST RESPECTFULLY SHOWETH:-

1. That the abovesaid MA was registered on the basis of the report dated 05.12.2024 filed by Sub-Divisional Magistrate, (North West), Delhi.
2. That a team comprising of Tehsildar/Executive Magistrate, Saraswati Vihar Sub-Division, District North-West and Junior Environmental Engineer, Delhi Pollution Control Committee, had carried out physical inspection of Service Road alongside Rampura and Rohtak Road, Delhi, near Ashok Park Main Metro Station, on 20.06.2025.
3. During the course of the said joint inspection it was observed that shops/jhuggis alongside the Service Road of Rohtak Road, near Ashok Park main Metro Station, had been demolished. Only three-four temporary structures having some statues were found by the joint inspection team. It is also submitted that no pollution activities were noticed by the Joint team.



The said report has already been placed on record of this Hon'ble Tribunal and taken note of in the last order dated 02.07.2025.

4. As already informed to this Hon'ble tribunal, PWD has been asked to take necessary action as per law.
5. It is further submitted that, the DPCC has also been appraised of the abovesaid position vide letter dated 30.07.2025. Copy of said letter dated 30.07.2025 is annexed hereto as **Annexure-A**.
6. It is most humbly requested that this written submission be taken on record before this Hon'ble Tribunal.



Date: 08.08.2025

Sub Divisional Magistrate, Saraswati Vihar
O/O District Magistrate, North-West District
Govt. of NCT of Delhi

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Annexure- A

OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (SARASWATI VIHAR)
GNCTD, OLD MIDDLE SCHOOL BUILDING COMPLEX,
ROOM NO.1, RAMPURA, DISTT: NORTH-WEST, DELHI-110035.

F.No.SDM/SV/NW/MISC./2025/3911

DT:- 30/07/2025

To,

The Incharge, CMC-III(DPCC),
Delhi Pollution Control Committee,
Department of Environment, GNCTD,
5th Floor, ISBT Building, Kashmere Gate,
Delhi-110006.

Sub:- Regarding Joint Inspection Report as on 20/06/2025 in the NGT Matter in M.A. 36/2025 in O.A. No.804/2024 titled as "Praveen Kumar Gupta V/s Govt. of NCT of Delhi.

With reference to the order of the Hon'ble Tribunal in the Miscellaneous Application No.36/2025 in Original Application No.804/2024, dated 24/03/2025, titled as "Parveen Kumar Gupta Versus Govt. of NCT of Delhi", it is to humbly submitted that a team comprising of Tehsildar/Executive Magistrate, Saraswati Vihar Sub-Division, District North-West and Sh.Prashant Gaurav, Junior Environmental Engineer, Delhi Pollution Control Committee, has carried out physical inspection of Service Road along side Rampura and Rohtak Road Delhi Area, near Ashok Park Main Metro Station, as enumerated in the above mentioned MA No.36/2025 in the OA No.804/2024 on 20/06/2025.

As per the Joint Inspection report, the joint team observed that shops/juggies along side Service Road of Rohtak Road, near Ashok Park main Metro Station, have been demolished. Only three-four temporary structures having some statues have been found by the joint inspection team. No statues are being made by occupants. It is also submitted that no pollution activities have been notice by the Joint team. Geo tagged photos taken from the inspection site are submitted.

The Executive Engineer, Public Works Department, North West Road Division-II, Near Keshav Mahavidyalaya, Sainik Vihar, Delhi-34, has been requested by the office of the SDM Saraswati Vihar, District North-West, vide letter dated 23/06/2025 to initiate further necessary action as per law. Copy of said letter dated 23/06/2025 is attached herewith for ready reference please.

Reply on behalf of Govt. of NCT of Delhi in MA 26/2025 in the OA No.804/2024 titled as "Parveen Kumar Gupta Vs Govt. of NCT of Delhi" is submitted herewith for kind consideration please.

Encl as Above:-

SDM/SARASWATI VIHAR
DISTRICT NORTH-WEST